

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 353 of 1994

Monday this the 4th day of April, 1994

CORAM

Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman
Hon'ble Mr. P. V. Venkatakrishnan, Administrative Member

K. K. Ananda Krishnan,
Pandan House, West of Railway Cutting,
PO Valapattanam, 670010, Kannur Dist. ..Applicant

(By Advocate Mr. A. K. Basheer)

Vs.

1. Superintendent of Post Offices,
Kannur Division, Kannur-1.
2. Director of Postal Services,
Northern Region, Nadakkavu,
Calicut-11.
3. Post Master General, Northern
Region, Calicut-11.
4. Chief Post Master General,
Kerala Circle, Trivandrum. Respondents

(By Advocate Mr. Mathew J Nedumpara, Addl CGSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks to command respondents 1&2
to put him back as Assistant Post Master (Accounts).
He would submit that for no good reason he was
directed to hand over charge of that post by
Annexure A1 order. Since applicant has sought
and obtained voluntary retirement with effect from
1.4.94, the question of restoring applicant to the
post does not arise.

2. But, his request for Biennial Cadre Review

must be considered and a reasoned order passed thereon within two months. Retiral benefits due to applicant also will be paid within two months from today subject to satisfying conditions like issue of No. Liability Certificate and other requirements, but those dealing with such certificates will act with expedition.

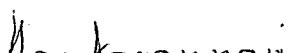
3. Applicant has a grievance that without any reason he was directed to hand over charge (Annexure-AI) and that thus a stigma was cast on him. If applicant has any such grievances, he must make a representation to the Chief Post Master General (4th respondent). 4th respondent shall hold an enquiry into the matter, afford an opportunity to applicant to substantiate his case and pass a reasoned order thereon within four months of the date of receipt of the representation.

4. Application is disposed of with the aforesaid directions. No costs.

Dated 4th April, 1994.


P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN